

# LEGISLATIVE ASSEMBLY NATIONAL CAPITAL TERRITORY OF DELHI OLD SECRETARIAT, DELHI-110054

## **SESSION REVIEW**

# THIRD PART OF FOURTH SESSION (16.08.2023 to 18.08.2023)

#### **SUMMONS**

Summons for the Third Part of Fourth Session of the Seventh Legislative Assembly of NCT of Delhi were issued to Hon'ble Members on 08.08.2023.

#### **DURATION OF THE SESSION**

The Third Part of Fourth Session of the Seventh Legislative Assembly commenced from 16 August, 2023 and was adjourned *sine-die* by the Chair/Hon'ble Deputy Speaker on 18 August, 2023 after conducting 03 (three) sittings on 16.08.2023, 17.08.2023 and 18.08.2023. The House conducted its business for 13 Hours and 56 Minutes.

## **OBITUARY REFERENCES**

The House paid homage on the demise of the following:

- 1. 05 Army Jawans in terror attack in District Poonch, Jammu & Kashmir on 20.04.2023.
- 2. 10 District Reserve Guard personnel and their Driver in Naxalite attack in District Dantewada, Chhattisgarh on 26.4.2023.
- 3. 288 persons in triple train accident at Bahanaga, Odisha on 02.06.2023.
- 4. 152 persons in ethnic violence between two communities in Manipur on 03.05.2023 and 05 persons in communal clash between two communities during a religious procession in District Nuh, Haryana on 31.07.2023.
- 5. Victims in Uttrakhand and Himachal Pradesh due to natural calamities namely floods and landslides.

- 6. Late Shri Om Prakash Mehraulia, father of Shri Rohit Kumar Mehraulia, Hon'ble Member on 10.08.2023.
- 7. Shri Bindeshwar Pathak, Sanitation activist and founder of Sulabh International on 15.08.2023.

The House observed two minutes' silence as a mark of respect to the departed souls.

#### SPECIAL MENTION

91 Matters of Special Mention (Under Rule-280) were received from Hon'ble Members out of which 42 matters were allowed by the Chair during the session. The Matters raised have been referred to the concerned Departments for furnishing replies to the Hon'ble Members within 30 days.

# **CALLING ATTENTION (RULE-54)**

1. On 16<sup>th</sup> August 2023, Shri Dinesh Mohaniya called the Attention of the House towards "the problems being faced by Delhi Jal Board due to non-release of funds by the Finance Department, Government of NCT of Delhi." 14 Members including Hon'ble Leader of Opposition, Shri Ramvir Singh Bidhuri participated in the discussion. Shri Saurabh Bharadwaj, Hon'ble Minister of Water made a statement. The Chair, taking sense of the House, referred the matter to the Committee on Petitions. The Chair also stated that a similar matter had also been referred earlier to the Committee and directed that the Report of the Committee in these matters be submitted within a month.

# SHORT DURATION DISCUSSION (RULE-55)

1. On 17<sup>th</sup> August 2023, Shri Durgesh Kumar, Hon'ble Member initiated discussion on the issue of "disturbances in Manipur and the atrocities being faced by the people there.". 06 Members including Hon'ble Minister of Social Welfare Shri Raaj Kumar Anand and Hon'ble Minister of Development Shri Gopal Rai participated in the discussion. Shri Arvind Kejriwal, Hon'ble Chief Minister replied to the discussion.

- 2. On 18th August, 2023, Shri Rituraj Govind, Hon'ble Member initiated discussion on "alleged scam in construction of the Dwarka Expressway and other irregularities pointed out by the CAG in its report to the Parliament". 06 Members participated in the discussion and Shri Imran Hussain, Hon'ble Minister of Food and Supplies replied to the discussion.
- 3. Shri Sanjeev Jha, Hon'ble Member initiated discussion on "undemocratic move of the Central Government in enacting the NCT Amendment Act, 2023 with a view to curtail the powers of the elected Delhi Government and in complete violation of the constitutional provisions and decision of the Supreme Court". 04 Members including Hon'ble Minister of Education, Smt. Atishi and Hon'ble Minister of Urban Development Shri Saurabh Bharadwaj participated in the discussion. Shri Arvind Kejriwal, Hon'ble Chief Minister replied to the discussion.

# **PRIVILEGE NOTICE (RULE-66)**

Shri Sanjeev Jha, Hon'ble Member raised a question of privilege against Officers who abruptly discontinued the DARC Fellowship Programme of the Delhi Legislative Assembly. 08 Members participated in the discussion. Shri Madan Lal moved a motion to refer the matter to Committee of Privileges. The Motion was put to vote and adopted by voice-vote. The Chair directed the Committee to submit a report in the instant matter and on a similar matter referred to the Committee earlier by the Hon'ble Speaker within a period of one month.

## CONGRATULATORY MOTION/GREETINGS

- 1. On 16<sup>th</sup> August 2023, the Chair and the House greeted Shri Arvind Kejriwal, Hon'ble Chief Minister on his birthday.
- 2. Shri Jai Bhagwan, Hon'ble Member congratulated Hon'ble Chief Minister for increasing the Circle Rate of agricultural land in Delhi and made a brief statement. Shri Bhupinder Singh Joon, Hon'ble Member and Shri Gulab Singh, Hon'ble Member also expressed their views.
- 3. The Chair congratulated Sh. Ajay Dutt, Hon'ble Member for being invited as Election Observer by the National Election Commission of Cambodia during election in Cambodia.

4. Shri Rajesh Gupta, Hon'ble Member thanked and congratulated Shri Arvind Kejriwal, Hon'ble Chief Minister of Delhi for maintaining the lowest inflation rate in Delhi in comparison to other States thereby resulting in a huge relief in the living expenses of households in Delhi. Shri Ajay Dutt and Shri Mohinder Goyal, Hon'ble Members also expressed their views.

## **PAPERS LAID**

- 1. Notification No. F. 3(679)/Tariff/DERC/2022-23/7460/26 dated 6/04/2023 regarding Delhi Electricity Regulatory Commission (Business Plan) Regulations, 2023 (Hindi and English Version).
- 2. Notification No. F. 3(679)/Tariff/DERC/2022-23/7460/27 dated 6/04/2023 regarding Delhi Electricity Regulatory Commission (Terms and Conditions for Determination of Tariff) (First Amendment) Regulations, 2023 (Hindi and English Version).
- 3. Notification No. F. 3(679)/Tariff/DERC/2022-23/7460/28 dated 6/04/2023 regarding Delhi Electricity Regulatory Commission Renewable Purchase Obligation and Renewable Energy Certificate Framework Implementation (First Amendment) Regulations, 2023 (Hindi and English Version).
- 4. Corrigendum No. F. 3(679)/Tariff/DERC/2022-23/7460/172 dated 26/04/2023 regarding Delhi Electricity Regulatory Commission (Business Plan) Regulations, 2023 (Hindi and English Version).
- 5. Annual Report of Delhi Transco Limited (DTL) for the financial year 2020-21 (Hindi & English Version).
- 6. Annual Report of Delhi Electricity Regulatory Commission (DERC) for the financial year 2021-22 (Hindi & English Version).
- 7. Annual Report of Delhi Co-operative Housing Finance Corporation Ltd. for the financial year 2018-19, 2019-20 & 2020-21 (Hindi & English Version). II.
- 8. The Annual Reports of the Lokayukta (English Version) alongwith Explanatory Memorandum (English & Hindi Version) as under:-
  - 1. 15th Annual Report for the year 2016-17.
  - 2. 16th Annual Report for the year 2017-18.
  - 3. 17th Annual Report for the year 2018-19.

#### **COMMITTEE REPORT**

3. On 17<sup>th</sup> August 2023, Shri Rajesh Gupta, Hon'ble Chairperson, Committee on Petitions presented the Fourth Interim Report of Committee on Petitions on non-submission of ATRs and made a brief statement. 04 Members also expressed their views.

The Report was put to vote and adopted by voice-vote on 18<sup>th</sup> August, 2023.

#### DIRECTIONS BY THE CHAIR

- 1. On 16<sup>th</sup> August 2023, the Chair informed the House of the letter dated 11.08.2023 addressed to Hon'ble Chief Minister by Hon'ble Lieutenant Governor regarding Summoning of the Third Part of the Fourth session, a copy of which had been endorsed to Assembly Secretariat. The Chair gave a Ruling in the matter of Re-convening the Third Part of the Fourth Session (copy enclosed).
- 2. On 18th August 2023, Shri Bhupinder Singh Joon, Shri Kuldeep Kumar and other Hon'ble Members drew the attention of the Chair towards the distortion of statements made by Hon'ble Members in the House by certain sections of Media which amounts to breach of privilege and contempt. The Chair directed the Hon'ble Members to submit their complaint in writing so that it could be referred to the Committee of Privileges.

## **DISCIPLINARY ACTION**

On 17th August 2023, during Short Duration Discussion on the issue of disturbances in Manipur and the atrocities being faced by the people there, Hon'ble Members of Opposition Party started arguing with the Chair. The repeated requests of the Chair to Members of Opposition to resume their seats went in vain as they continued to stall the proceedings of the House. As per the directions of the Chair, the Marshalls to escorted Shri Jitender Mahajan, Shri Abhay Verma, Shri Anil Kumar Bajpai, Shri Om Prakash Sharma, Shri Mohan Singh Bisht and Shri Ajay Mahawar, Hon'ble Members of Opposition Party out of the House as they trooped into the well of the House and continued to argue with the Chair in spite of her directions to them to withdraw from the House.

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